

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/139(KB)2023
IA(I.B.C)/1322(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	THE SOUTH INDIAN BANK LIMITED VS ABHIJIT SEN
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Aman Agarwal, Adv.] For the Financial Creditor
Mr. Siddhartha Roy, Adv.]

Ms.Shreya Choudhary,Adv.] For the RP
Mr.Anup Kr. Singh, RP] in person

O R D E R

1. Ld.Counsel for the Financial Creditor present. Ld. Counsel for the Liquidator present.
None appears for the Personal Guarantor
2. Let notice be issued by the Registry to the Personal Guarantor, and place tracking information on record, for their appearance and to file reply to the report filed by the RP within 10 days
3. It is noted that matter was listed on 25/07/2024, however in view of the above, the matter be listed on **12/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**